

Increase in expenditure on social security schemes

1089. SHRI SANJAY SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that only 1.4 per cent of India's GDP is spent on social security schemes and it is lower than most countries in Asia;
- (b) if so, the details of steps Government would take to increase the percentage of expenditure on social security schemes; and
- (c) the allocations made and expenditure incurred towards social security schemes since 2014, scheme-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Classification of backward people

†1090. SHRI LAL SINH VADODIA:

SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government is giving serious consideration to the classification of backward, most backward and extremely backward people;
- (b) if so, whether Government has taken any step so far in this direction; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) The Government has constituted a Commission on 2nd October, 2017 under article 340 of the Constitution to examine the sub-categorization of Other Backward Classes with the following terms of reference:

- to examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;

†Original notice of the question was received in Hindi.